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OA. 465/96

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

17. Order Dt. 29.8.2000.

Ld. counsel for the applicant files a memo seeking withdrawal of this OA. We have heard Ld. Counsel for both sides. In view of the memo filed the OA is disposed of as withdrawn. No costs.

Final order dt. 29.8.2000

Copies of order are placed for attestation for supply to both parties.

W. D. J. [Signature]
29.8.00

Manu (J)

Prasanna
30.8.00

Selg

[Signature]
30/8/00